


NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/06/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI. S.VIJAYARAGHAVAN (TECHNICAL MEMBER)

APPLICATION NUMBER :
PETITION NUMBER : CP/44/CAA/2017
NAME OF THE TRANSFEROR : MULTIFLORA PROCESSING (COIMBATORE) LTD
SUPREME TEXTILES PROCESSING LIMITED
PRECOT MERIDIAN ENERGY LIMITED
NAME OF THE TRANSFERRE : PRECOT MERIDIAN LIMITED
UNDER SECTION : 230

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|------------------------|-----------|
| | | REPRESENTATION BY WHOM | |

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| 1 | V. SRIVIDYASAN | COUNSEL FOR PETITIONER |  |
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ORDER

Counsel for petitioner present. He submitted that the reports of ROC and OL have not been reached and prays time. At request, time is enlarged. Put up on **11.07.2017 at 10.30 A.M.**


(S.VIJAYARAGHAVAN)
MEMBER (TECHNICAL)


(CH. MOHD. SHARIEF TARIQ)
(MEMBER (JUDICIAL))